

National Company Law Tribunal

Allahabad Bench

CP NO. 32/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: M/s. Carpo Electronic Ltd & Bakers Agri foods Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.03	Najam Uz Zaman Khan	Proxy of	Applicant	
2.	M.K. Bagri	Siddharth Singhal or and	RD (M.A.) & or and	

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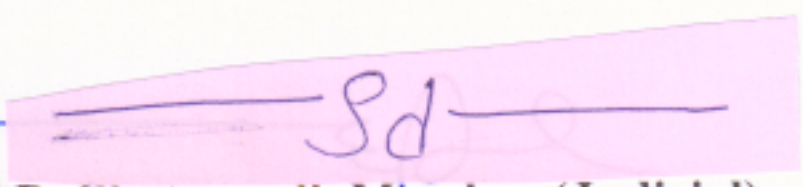
Sh. Najam Uz Zaman Khan, proxy on behalf of Sh. Siddharth Singhal the petitioner counsel. Sh. M.K. Bagri, OL for the Central Government. In this matter, the affidavit of RD is not yet filed, despite last opportunity is granted for filing the same and this court has observed that the matter would be proceeded for hearing of the OL in the matter. Today, the OL seeks one more opportunity in the interest of the Government to file its affidavit of RD.

Keeping in view of this, further 10 days' time is granted for filing the affidavit of RD by serving advance copy to the petitioner counsel. Hence, the time is granted.

The matter be listed on 22nd August, 2017.

Dated:03.08.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)